

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 1925 OF 2019 IN DFR NO. 2353 OF 2019

Dated : 31st October, 2019

In the matter of:

Mahindra Sanyo Special Steel Private Limited

Versus

**Maharashtra Electricity Regulatory Commission &
Ors.**

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **05.11.2019**.

mk

(Court Master)